## NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI DAILY CAUSE LIST DATED 12.06.2019 (WEDNESDAY) COURT -II 10:30 AM

In the Court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical).

## **For Orders**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 757 of 2018	R. Anil Bafna Vs. Madhu Desikan & Ors.	Ashwin Kumar D.S.	Gautham Singhal- R2
2.	Comp. App. (AT) (Ins) No. 174 of 2019	Mantena Engitec Pvt Ltd. Vs. State Bank of India & Ors.	Jaideep Singh	Srideepa Bhattacharyya-R1 Sayantak Das-R4 Bishwajit Dubey-R3
For Admission (Fresh Cases)				
3.	Comp. App. (AT) (Ins) No. 619 of 2019	Sri Krishna Constructions Vs. Vasudevan, R.P of Tiffins Barytes Asbestos & Paints Ltd.	Nishtha Khurana	
4.	Comp. App. (AT) (Ins) No. 625 of 2019	Prayag Polytech Pvt. Ltd. Vs. I World Digital Solution Pvt. Ltd	Vipul Ganda	
5.	Comp. App. (AT) (Ins) No. 626 of 2019	Gati Infrastructure Pvt. Ltd. & Ors. Vs. Sew Infrastructure Ltd. & Ors.	Annew Mathew	
6.	Comp. App. (AT) (Ins) No. 628 of 2019	Rajnish Gupta Vs. Small Industries Development, Bank of India & Anr.	Priyadarshi Chaitanyashil	
7.	Comp. App. (AT) (Ins) No. 629 of 2019	Lok Housing and Constructions Ltd. Vs. USV Pvt. Ltd.	Aman Varma	
8.	Comp. App. (AT) No. 143 of 2019	The Benaras Club Ltd. Vs. Dr. Narendra Pratap Singh & Anr.	Yash Anand	
9.	Comp. App. (AT) No. 144 of 2019	Umiya Builders and Developers & 2 Ors. Vs. Jitendra Virwani & Ors.	Rajiv Yadav	

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